

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 7865- JK (LD) of 2025**

**DATED: - 07 - 07 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated: 07.07.2025

No:-LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Jms*

**Annexure to the Government Order No. 7865- JK (LD) of 2025 dated 07.07.2025.**

<b>S No.</b>	<b>Title of the Case</b>	<b>OIC</b>
1	FIR No. 88/2022 u/s 8/22, 29 NDPS Act of P/S Sumbal for Zakir Hussain and Mushtaq Ahmad bhat.	<b>Sh. Ab Hameed, SDPO Sumba</b>
2	FIR No. 18/2025 P/S Khansahib, offence U/S 19(2) 115(2) 351(2) 74/64/62 of BNS, titled UT of J&K V/S Ashraf Ahmad Ahanger and Ors.	<b>Mr. Anzar Shah, JKPS, SDPO Khansahib</b>
3	OA No. 1473/2024 titled Kulwant Singh Jasrotia Vs. UT of J&K and others.	<b>Mr. Monish Kumar Under Secretary, Home Department</b>
4	WP(C) titled M/S Akshay Armoury Vs. UT of J&K and another.	<b>Mr. Monish Kumar Under Secretary, Home Department</b>
5	WP(C) No. 1180/2025 titled Asgar Ali Shah and Ors. Vs. Union Territory of Jammu & Kashmir and others.	<b>Smt. Naseem Akhter DSP, Area Commandant Homeguards Jammu</b>
6	OA No. 1305/2024 titled Bachan Lal Vs. Union Territory of J&K and others	<b>Mr. Syed Yasir Farooq Additional Secretary Home Department</b>
7	FIR No.09/2008,P/s Aishmuqam offence U/s 457/506/384 RPC ,7/25 A.Act,titled State of J&K V/s Khurshid Ahmad Brad	<b>Mr. Farooq Ahmad, SDPO Aishmuqam</b>
8	FIR No. 37/2025 of P/S Gool U/S 126(2)/87/49 of BNSS, 2023 titled Abdul Rasheed & Ors Vs UT of J&K through SHO P/S Gool.	<b>Mr. Kuldeep Raj, DySP SDPO Gool</b>
9	FIR No. 92/2024 of P/S R.S Pura U/S 376/342/323/504 IPC titled State through P/S R.S Pura Vs Satpal.	<b>Sh. Gurmeet Singh, DySP, SDPO R.S Pura</b>

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